

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 12

IA-2942/2023 IA-3827/2022 IA-1591/2021 IA-1395/2021

In

IB-495(ND)2017

IN THE MATTER OF:

M/s. Impex Services India Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. SSMP Industries Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 05.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Chandan Dutta, Advocate.

For the Respondent :

ORDER

This matter was listed for clarification.

Learned Counsel appearing for the Applicant undertakes to bring on record the reply affidavit by way of a memo during the course of the day. The Applicant is at liberty to file physical copies of the reply affidavit/Memo in additional to the above.

List the matter on **13.02.2024**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy
05.02.2024